Promotion of art and culture in small towns

*234.SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of CULTURE be pleased to state:

- (a) whether Government is organizing cultural events in small towns and districts to promote the art and culture of various States including Gujarat;
- (b) if so, the details thereof during each of the last three years and the current year, Statewise;
 - (c) the funds released and spent during the said period; and
 - (d) the response received so far from each State?

THE MINISTER OF CULTURE (KUMARI SELJA): (a) Yes, Sir.

- (b) The information is being collected and will be laid on the Table of the House.
- (c) Details of the funds released and spent during the last three years and the current year are as under:

(Rs. in Lakhs)

Financial Year	Amount Released	Amount Spent by ZCCs
2008-09	2616.19	2509.61
2009-10	2116.40	1708.07
2010-11	2345.16	2617.29
2011-12	1906.56	355.01
	(as on date)	(as on date)

(d) Though no formal response was received from any State Government, the programmes were generally well attended and received public acclaim.

Missing children

- *235.DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government is aware that a large number of children have been found missing every year in the country;

- (b) if so, the details thereof;
- (c) whether the Central Government in consultation with the State Governments and police authorities of various States proposes to take steps to track the missing children and also find out the exact causes of missing; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) to (d) As per the data provided by National Crime Records Bureau (NCRB), the number of children reported as 'missing/traced', kidnapping and abduction for each of the years 2008, 2009 and 2010, State/UT wise are given in the statement (See below). NHRC constituted a Committee on 12th February, 2007 to make an indepth examination of the issue of missing children from the point of view of evolving practical guidelines that would facilitate tracing and restoring missing children back to their families or to agencies/support systems where they could be taken care of and protected. A copy of the recommendations of the Committee was sent to Central Government as well as State Government/Union Territories Administration for action.

A detailed advisory dated 14th July, 2010 has been sent by the Central Government to all State Governments and UT Administrations wherein States/UTs have been advised to take all steps required for improving the safety conditions in schools/institutions, public transport used by students, children's parks/play grounds, residential localities/roads etc. Ministry of Home Affairs issued a letter dated 4th December, 2009 to all State Governments citing a standing order of Delhi Police (No. 252/09 dated 24.10.2009) regarding procedure to be followed in respect of missing persons, so as to facilitate easy tracking of missing persons across the country.

Ministry of Women and Child Development (MWCD) is also implementing a scheme which provides for setting up of a National Website on Missing Children.

Statement

Number of children Missing/Traced (Gender wise) during 2008-2010

SI.No. States			2	2008		20)09		2010				
		Male	Male Fema		e Male		Female Male			Female			
		Missing	Traced	Missing	Traced	Missing	Traced	Missing	Traced	Missing	Traced	Missing	Traced
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	A & N Islands	21	20	35	33	16	15	30	29	15	14	16	16
2	Andhra Pradesh	1231	1091	1583	1235	1335	1112	1749	1464	1501	1233	2199	1833
3	Arunachal Pradesh	6	6	6	4	NR	NR	NR	NR	26	13	34	29
4	Assam	355	224	392	255	406	234	493	343	403	218	592	364
5	Bihar	232	428	328	178	NR	NR	NR	NR	NR	NR	NR	NR
6	Chandigarh	51	34	67	43	51	26	68	42	42	NR	NR	NR
7	Chhattisgarh	1089	1023	1617	1523	997	913	1826	1547	NR	NR	NR	NR
8	D & N Haveli	8	5	15	12	8	8	9	9	9	6	8	5
9	Daman & Diu	6	4	8	5	2	2	5	3	9	8	11	8
10	Delhi	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR	NR

11	Goa	107	87	150	121	90	75	146	131	NR	NR	NR	NR
12	Gujarat	1158	1008	1486	1176	1071	883	1647	1238	1045	913	1823	1362
13	Haryana	580	367	265	123	598	328	317	163	NR	NR	NR	NR
14	Himachal Pradesh	192	117	170	95	131	73	139	92	NR	NR	NR	NR
15	Jammu & Kashmir	155	104	121	59	209	136	157	111	NR	NR	NR	NR
16	Jharkhand	NR											
17	Karnataka	1818	1535	2374	2196	1697	1482	2299	2052	2279	1948	2566	2286
18	Kerala	496	427	710	602	401	344	595	524	411	346	626	549
19	Lakshadweep	0	0	1	1	NR	NR	NR	NR	0	0	0	0
20	Madhya Pradesh	3857	3426	4798	3684	4121	3948	5377	4782	4254	3901	6466	5788
21	Maharashtra	6206	5317	7009	6106	5927	4918	7172	6034	6573	5239	8250	6461
22	Manipur	29	12	16	8	28	27	17	15	NR	NR	NR	NR
23	Meghalaya	28	22	43	41	65	55	103	91	NR	NR	NR	NR
24	Mizoram	0	0	0	0	NR							
25	Nagaland	64	42	64	35	50	28	67	38	NR	NR	NR	NR
26	Orissa	620	344	1113	555	633	246	1249	422	NR	NR	NR	NR

1	2	3	4	5	6	7	8	9	10	11	12	13	14
27	Puducherry	31	31	45	45	25	25	32	32	29	28	43	43
28	Punjab	188	1	80	0	198	3	79	2	170	2	112	8
29	Rajasthan	1385	1133	1092	888	1248	1044	1483	1179	1541	1268	1951	1574
30	Sikkim	82	50	136	82	93	42	133	74	145	79	197	115
31	Tamilnadu	683	498	1130	959	763	616	1092	864	994	808	1510	1254
32	Tripura	67	56	225	202	NR							
33	Uttar Pradesh	2624	2122	973	766	2236	1943	900	761	NR	NR	NR	NR
34	Uttarakhand	295	144	119	140	260	198	171	133	342	269	212	164
35	West Bengal	4220	1923	6872	2673	3926	1370	7601	1985	5016	1931	10819	3587
	Total	27884	21601	33043	23845	26585	20094	34956	24160	24762	18224	37435	25446

Note: Statement is prepared on the basis of data received from State Crime Record Bureau.

Data not yet received from States has been indicated as 'NR'.

^{*}Figures are provisional.